

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-369(ND)/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.10.2017.**

NAME OF THE COMPANY: M/s. Daimler Financial Services Pvt. Ltd. Vs.
M/s. Rising Buildwell Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

ORDER

Renotify this matter on **24th** October, 2017.


(Ina Malhotra)
Member (J)

(Lekhraj Singh)